

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **17.02.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

| | | |
|------------------------|---|---------------------------------------|
| IA/MA/IBA/TCP/CP/CA No | : | IA/1077/IB/2020 IN CP/1215/IB/2018 |
| Name of Petitioner | : | Bharathan RajaRajan & Another |
| Name of Respondent | : | GB Raja Top Weaving Pvt Ltd & Another |
| Section | : | Sec 60(5) Of IBC 2016 |

ORDER

Due to paucity of time, post this matter on **15.03.2021**.

ghk


**(K. NATARAJAN)
DEPUTY REGISTRAR**